

GOVERNMENT OF INDIA
DEPARTMENT OF SPACE
RAJYA SABHA
STARRED QUESTION NO. 5

TO BE ANSWERED ON THURSDAY, JANUARY 29, 2026

ENCOURAGING PRIVATE SECTOR IN SPACE PROGRAMMES

*5. SHRI KARTIKEYA SHARMA:

Will the PRIME MINISTER be pleased to state:

- (a) the details of steps taken to transition India from a State-led space programme to a global ‘Space Manufacturing Hub’;
- (b) the details of Technology Transfer Agreement done with private sector for SSLV; and
- (c) the steps taken to ensure that the private sector captures a significant part of global share on satellite launch market?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG &
PENSIONS AND IN THE PRIME MINISTER’S OFFICE
(DR. JITENDRA SINGH):

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT LAID ON THE TABLE OF THE RAJYA SABHA IN REPLY TO STARRED QUESTION NO. 5 REGARDING “ENCOURAGING PRIVATE SECTOR IN SPACE PROGRAMMES” ASKED BY SHRI KARTIKEYA SHARMA FOR ANSWER ON THURSDAY, JANUARY 29, 2026.

(a)

The Government of India is taking the following steps to transition India from a state-led space program to a global ‘Space Manufacturing Hub’

- i. The space sector has been liberalised and private sector allowed to carry out end to end space activities.
- ii. Indian National Space Promotion and Authorization Centre (IN-SPACe) was created in Department of Space for promoting, authorizing and overseeing the activities of non-government entities (NGEs) in Space Sector.
- iii. The Indian Space Policy – 2023 has been formulated by the Government to provide regulatory certainty to space activities by various stakeholders, in order to create a thriving space ecosystem.
- iv. In order to ease access to foreign capital by Indian NGEs, the Central Government has brought out revised FDI policy for Space Sector.
- v. Decadal vision and strategy for Indian space economy is also announced by IN-SPACe, which envisages to increase the share of India in global space economy.

(b) IN-SPACe, ISRO, NewSpace India Limited (NSIL) have signed the Technology Transfer Agreement with M/s. Hindustan Aeronautics Limited (HAL) to enable HAL to independently manufacture Small Satellite Launch Vehicle (SSLV). Under the Technology Transfer agreement, HAL will gradually transition to independent SSLV production contributing India’s space program.

(c) same as (a) above
